

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 5975/2023

K. BABU

Appellant(s)

VERSUS

M. SWARAJ & ORS.

Respondent(s)

(IA No. 238432/2023 - STAY APPLICATION)

Date : 31-01-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s) Mr. Romy Chacko, AOR

For Respondent(s) Mr. P. V. Dinesh, Adv.
Ms. Anna Oommen, Adv.
Mr. P. S. Sudheer, AOR
Mr. Rishi Maheshwari, Adv.
Ms. Anne Mathew, Adv.
Mr. Bharat Sood, Adv.
Ms. Miranda Solaman, Adv.
Mr. Kamal Kant, Adv.UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

Written submissions/ short notes be filed till
05.02.2024.Interim order already passed shall continue till
the pronouncement of the judgment by this Court.(SNEHA DAS)
SENIOR PERSONAL ASSISTANT(VIDYA NEGI)
ASSISTANT REGISTRAR